

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
BEST FOODS LIMITED (IN LIQUIDATION)

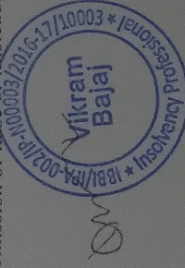
S. No.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Best Foods Limited (In Liquidation)
2.	Date of incorporation of Corporate Debtor	25-3-2003
3.	Authority under which corporate debtor is incorporated /registered	Registrar of Companies- Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U55109CH2003PLC025876
5.	Address of the registered office and principal office (if any) of Corporate Debtor	Registered Office: 2867/2, Chandigarh Housing Board Flats, Sector - 49 Chandigarh – 160047 Principal Office: Village Norta, Tehsil Indri, District Karnal, Haryana-132041.
6.	Date of closure of Insolvency Resolution Process	1-03-2021
7.	Liquidation commencement date of Corporate Debtor	1-03-2021
8.	Name and registration number of the insolvency professional acting as liquidator	Name: - Mr. Vikram Bajaj Registration number: - IBB/1PA-002/IP-N00003/2016-2017/10003
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: - 308, 3 rd floor, Pearls Business Park, Netaji Subhash Place, Pitampura, New Delhi – 110034. Email: - bajaj.vikram@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address for sending claims: - 308, 3 rd floor, Pearls Business Park, Netaji Subhash Place, Pitampura, New Delhi – 110034. Email: - liq.bestfoods@gmail.com
11.	Last date for submission of claims	31-03-2021

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, Chandigarh has ordered the commencement of liquidation of the Best Foods Ltd. on 1-03-2021.

The stakeholders of Best Foods Ltd. are hereby called upon to submit their claims with proof on or before 31-03-2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. The claim forms can be downloaded from IBBI website: <https://www.ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator

: Vikram Bajaj

Date and place

: 2-03-2021, Delhi